

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 13**

**IA 3324/2024 IN C.P. (IB)/530(MB)2020**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES:      **UNION BANK OF INDIA VS ROLTA**  
**INDIA LIMITED**

Under Sec 7 Sec 60(5) of the IB Code, 2016

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**ORDER**

1. Adv. M.S. Bhardwaj for the Applicant is present.
2. Ld. Counsel for the Resolution Professional, the Respondent in this case appears and seeks some time to place on record certain documents.
3. The Respondent may also place on record their reply within two weeks'.  
Time is granted.
4. List this matter on **16.07.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

/Neeraj/